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विरुद्ध एक मामले की कानून के अनुसार जाँच की जा रही है।

Written Answers

[[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C PANT): (a) and (b) No persons have been arrested since the 3rd December, 1971, in Gujarat and Punjab on suspicion j of being saboteurs. Information in this regard is awaited from the other States. During the period from the 25th March, 1971, to the 2nd December, 1971. the number of persons arrested in connection with cases of sabotage or on suspicion of being saboteurs was 24 in West Bengal, 73 in Assam and Maghalaya, 26 in Tripura and nil in other States. The cases against the arrested persons are being investigated according to law and the question of their deportation will arise only after all action against them under the law is completed.

(e) Four persons have been arrested in Uttar Pradesh, District Bareilly, for providing assistance to a Pakistani prisonerof war to make good his escape from custody. A case against them is being investigated according to law.]

दस लाख से म्राधिक पूँजी विनियोग के उद्योगों की स्थापना के लिये ग्राशय-पत्र

* 84. श्री राजनारायणः श्री सीताराम सिंहः

क्या ग्रौद्योगिक विकास मंत्री यह वताने की कुपा करेंगे कि सरकार ने पिछले तीन वर्षों में किन-किन व्यक्तियों और संस्थाओं को दस लाख रुपये से अधिक पूँजी विनियोग के उद्योग स्थापित करने के लिये आशय-पत्र जारी किये हैं और स्थापित किये गये ऐसे प्रत्येक उद्योग का ब्यौरा क्या है ?

LETTERSOF INTENT FOR SETTING UP INDUSTRIES INVOLVING INVESTMENT OF MORE THAN TEN LAKHS

◆81. SHRI RAJNARAIN: SHRI SITARAM SINGH:

Will the Minister of INDUSTRIAL DEVE-LOPMENT be pleased to state the names of the persons and institutions who have been issued letters of intent by Government during the Ia .t three years for setting up of industries involving an investment of more than rupees 10 lakhs together with details of each industry set up?l

श्रौद्योगिक विकास मंत्री (श्री मोइनुल हक चौधरी): कलेंडर वर्ष 1969, 1970 और 1971 में कमज्ञ: 334, 438 और 1015 आशयपत्र जारी किए गये थे। केवल 1-4-70 के बाद जारी किए गये आशयपत्रों के सम्बन्ध में विनियोजन के आँकड़े उपलब्ध हैं। 1970 में जारी किए गये 438 आशयपत्रों में से 316 के सम्बन्ध में विनियोजन के आंकडे उपलब्ध हैं। देखा गया है कि 316 आशयपत्रों में से जिनके सम्बन्ध में विनियोजन के आंकड़े उपलब्ध हैं. 299 आशयपत्र ऐसे हैं जिनमें चल पूँजी के रूप में अर्थात भूमि, भवन और मझीनों में 10 लाख रुपये से अधिक पुंजी लगी है। इसी प्रकार 1971 में जारी किए गये 1015 आशयपत्रों में से 935 आशयपत्रों के बारे में विनियोजन के आंकड़े उपलब्ध हैं। देखा गया है कि इनमें से 871 आशयपत्रों के सम्बन्ध में भूमि, भवन और मशीनों पर 10 लाख रुपये से अधिक पुंजी का विनियोजन किया गया है। जारी किए गये कुल लाइसेंसों और सम्बन्धित उद्योगों समेत जिनके बारे में आशयपत्र जारी किये गये हैं. का ब्यौरा उर्द वीकली बुलेटिन आफ इंडस्ट्रियल लाइसेन्सेज, इम्पोर्ट लाइसेंन्सेज और एक्सपोर्ट लाइसेन्सेज, दि वीकली टेड जनल, और 'मन्थ ली जनल आफ इण्डस्ट्री ऐण्ड ट्रेड' में नियमित रूप से प्रकाशित किया जाता है। इन प्रकाशनों की प्रतियाँ संसद के पुस्तकालय को भेजी जाती हैं।

f[THE MINISTER OF INDUSTRIAL DEVELOPMENT (SHR1 MOINUL HAQUE CHOUDHURY): During the calendar years 1969, 1970 and 1971, 224, 438 and 1015 letters bf uncut respectively were issued. Investment data in respect of letters of intent issued from 1-4-70 onward only is available. Out of the 438 letters of intent issued during 1970, investment data in respect of 316 letters of intent is available. It is observed that out of the 316 letters of intent in respect of which data is available 299 letters of intent are those in which

jf] English translation,

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an investment on fixed assets i.e. land, building and machinery of more than Rs. 10 lakhs is involved. Similarly out of the 1015 letters of intent issued in 1971, data in respect of 935 letters of intent is available. It is observed that there are 867 letters of intent in which an investment on fixed assets *i.e.* land, building and machinery of more than Rs. 10 lakhsis involved. Details of all licences and letters of intent issued including the industry to which they relate, are regularly published in the Weekly 'Bulle^ tin of Industrial Licences, Import Licences and Export licences,' the Weekly 'Indian Trade Journal' and the monthly 'Journal of Industry and Trade.' Copies of these publications are supplied to the Parliament Library.]

VISIT OF OFFICIALS OF THE DEPARTMENT OF ELECTRONICS TO MANILA

•85. SHRI S. A. KHAJA MOH1DEEN: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that some officials of the Department of Electronics have recently been sent to Manila io Philippines;

(b) if so, the names of the persons with their designations who have been sent there;

(c) the purpose of their visit; and

(d) the details of the foreign exchange spent on them?

THE MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS (SHRI K. C. PANT): (a) to (d) A statement is placed on the Table of the House.

STATEMENT

(a) Yes, Sir.

(b) and (c) The Sixth Asia Electronics Conference and the Second General Assembly of the Asia Electronics Union were held in Manila from 1st to 7th December, 1971. India is a member of the Asia Electronics Union. The following were sent as Indian delegates to the Conference:

> (i) Prof. M.G.K. Menon, Chairman Electronics Commission, and Secretary Department of Electronics, Leader of the delegation;

(ii) Shri H.J. Mirchandani, Director,

Telecommunication Research Centre,-Deparlment of Communications; and

(iii) Dr. N. W. Nerurkar, Director (Technical) Department of Electronics.

Aljng with the Conference, an Electronics Exhibition was also organised at Manila. This was held from 1st to 14th December 1971. India participated in it, and the following officials were sent to Manila in this connection:

(i) Shri D. C. Bajpai, Under Secretary, Department of Electronics;

(ii) Shri P. K. Rao, Deputy Chief Inspector Chief Inspectorate of Electronics, Ministry of Defence;

(iii) Shri N. Das Gupta, Technical Officer, Electronics Corporation of India, Department of Atomic Energy;

(iv) Shri S. M. Lal, Merchandising Officer, Trade Development Authority, Ministry of Foreign Trade; and

(v) Shri K. D. Sharma, Accountant, Department of Electronics.

(d) The amount of foreign exchange in rupees spent on each official is given below:

D.

Ks.
954
1707
5612
8842
6672
6672
7062
4970

TASK FORCE FOR CLEARING EXPANSION PRO-POSALS OF BIG INDUSTRIAL HOUSES

•85. DR. K. MATHEW KURIAN: Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state:

(a) whether the Task Force set up for clearing the proposals for doubling production capacity by big industrial houses and foreign majority companies (belonging to the 54 priority industries, which have been allowed to double their capacity) has started functioning